

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2013

Dated : 11th December, 2014

**Present:- Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Mandakani Ghosh

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

Learned counsel for the parties are today informing that in Appeal No. 174 of 2013, which is pending for pronouncement of judgment in Court-II, most of the issues are covered by that appeal in the instant appeal.

Written submissions may be filed by both the parties after furnishing copy of the same to the other side.

Post the matter for hearing on **20th January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**